

C.A. 635/92

Date 11-12-92
~~12-12-92~~

①

Honble. Mr. Justice U.C. Sinhasaria, V.C.
Honble Mr. K. Obayya, A.M.

OR
Recd today
in section
11/12/92

OR
Notice issued
on 21/12/92
I

Admstr. Issue notice to the respondents
to file counter-affidavit within
4 weeks and Rejoinder, if any, may
be filed within 2 weeks thereafter.
List this case for completion of
Readings before P.R. ① on 16-2-93.

A.M.

V.C

K

OR
C.A. 635/92
SF ① before D.R. ①
6/2/93

②

16/2/93
P.R.

Notices issued on 21/12/92.
Both the parties are absent.
C.A. R.A. has not been
filed till today. List on
15/3/93.

OR
C.A. 635/92
SF ① before D.R. ①
12/2/93

②

15/3/93
P.R.

Both the parties are absent.
C.A. has not been filed today.
Respondents are directed to file it
by 12/5/93.

OR
C.A. 635/92
SF ① before D.R. ①
6/5/93